

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

Item No. 122
IB-271/ND/2018

IN THE MATTER OF:

M/s. Synergy Property Development Services Pvt. Ltd.. Applicant/petitioners
v.
Pride Hotel Ltd. Respondent

Order under Section 9 of IBC, 2016

Order delivered on 06.03.2019

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri S. K. Mohapatra,
Hon'ble Member (Technical)

PRESENTS:

For the Petitioner :
For the Respondent(s) :

ORDER

By Order of the Bench, the matter is listed on 11.04.2019.

Sd/-

(Nirmala Vincent)
Court Officer

06.03.2019
MUKESH

